NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 946/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

4

Honest Security Services V/s. Derby Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
47	R.P.P.	dy Adv. for the Retition	ne

K. Adv Drif Koohwala a/W MR. SANMISH GALA a/W MR. RISHIJHA Nidhyluh a/W MS. VIDHI SHAH i/U MIS MARKAND GANDHI G/CS. FOR THE RESPONDENT

ORDER TCP 946/I&BC/NCLT/MB/MAH/2017

- Learned Representatives and Senior Counsel from the side of the Respondent appeared.
- 2. By consent of both the sides, the matter is adjourned to 05.09.2017.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) Date : 24.08.2017

Sd/-M.K. SHRAWAT

Member (Judicial)

(No files)